

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 207  
IB-1005/ND/2019

**IN THE MATTER OF:**

M/s. Om Trans Logistics Ltd.

...PETITIONER

Vs.

M/s. JMD Global Forwarders INC Pvt. Ltd.

...RESPONDENT

**Section**

Under Section 9 of IBC

Order delivered on 28.02.2020

**Coram:**

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
SHRI S.K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :

For the Respondent/ Corporate-debtor :

**ORDER**

The counsel for the operational-creditor is present. Matter is adjourned to 19.03.2020.

(S.K. Mohapatra)  
Member (T)

(Abni Ranjan Kumar Sinha)  
Member (J)